



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER				
1	WP(C)/4201/2016	SMT. ANJALI MALAKAR and 8 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MRS.P B HAZARIKA MR.S ALI	GA, ASSAM(R-1,3,4,5) MR.P N GOSWAMI R-8 SC, APEX BANK SC, BTADC(R-2)
ORDERS				
2	WP(C)/4375/2016	JITEN PRASAD BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI	SC, SECONDARY EDUCATION
3	WP(C)/2583/2018	BASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MRS N BEGUM	GA, ASSAM
4	WP(C)/2594/2018	OUTREACH ADVERTISING PVT. LTD. Versus DIBRUGARH MUNICIPAL BOARD AND ANR. (G)	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	
5	WP(C)/5244/2019	AJOY THINGNOK Versus THE UNION OF INDIA AND 3 ORS.	MR. A KHANIKAR	MR. S S ROY (R2, R3) MR. S BORTHAKUR (R2, R3) MS. S KAKATI (R2, R3) ASSTT.S.G.I.
6	WP(C)/477/2023	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU MR. A RAHMAN (R-5)
7	WP(C)/5544/2023	REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. A M AHMED (R7) MR. S AHMED (R7) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7)
8	WP(C)/388/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	J SHARMA	03-03-2024	To	07-03-2024
12)	MR. A DHAR	04-03-2024	To	06-03-2024
13)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
14)	MR M Z AHMED	03-03-2024	To	08-03-2024
15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
18)	MR. A I ALI	04-03-2024	To	08-03-2024
19)	MR G DAS	06-03-2024	To	08-03-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/1299/2015 IN MFA.NO./____/2015 WITH MC.NO.____/2014	NATIONAL INSURANCE CO. LTD. Versus BANIKANTA DAS and ANR	MR.R C PAUL MS.S ROY	
2	I.A.(Civil)/1530/2019 WITH I.A.(C)____/2019 in MACApp./4313/2019 WITH MACApp./4313/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. BIDU TANTI AND 6 ORS.	MD. A AHMED MR. A J SAIKIA MR G S BORO	MR D MONDAL (R1-R4)
3	I.A.(Civil)/2582/2022 in MFA/7278/2022 WITH MFA/7278/2022 (Filing Number)	RANJAN RAI @ RAJEN RAI AND 2 ORS. Versus SUBADHRA SINGH AND 2 ORS.	MR B K JAIN MR. S BASUMATARY	MR. R C PAUL (r-2)
4	I.A.(Civil)/2147/2023 in MACApp./15865/2022 WITH MACApp./15865/2022 (Filing Number) WITH I.A.(Civil)/15867/2022 (Filing Number)	RANJAN RAI @ RAJEN RAI AND 2 ORS. Versus SUBADHRA SINGH AND 2 ORS. B	MR B K JAIN	MR. S SINGH (r-2) MR. A BHATTACHARYYA (r-2)
5	I.A.(Civil)/3167/2023 in MACApp./12258/2023 WITH MACApp./12258/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus ANNANDA DAS AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	
6	I.A.(Civil)/3272/2023 in MACApp./11473/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NILAKSHI DEKA AND 4 ORS.	MR S DUTTA	MR S DAS (R-4) MR. N. DEBNATH (R-1 & 3)

	WITH MACApp./11473/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus NILAKSHI DEKA AND 4 ORS. A	MR SISHIR DUTTA	
	WITH I.A.(Civil)/11474/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus NILAKSHI DEKA AND 4 ORS. A	MR SISHIR DUTTA	
7	I.A.(Civil)/3523/2023 in MACApp./13174/2023	ABDUL MANIK BARBHUIYA @ MANIK UDDIN BARBHUIYA Versus NIZAM UDDIN AND 2 ORS.	MR. J LASKAR MR SOHAING	MR. K K BHATTA (r-3)
	WITH MACApp./13174/2023 (Filing Number)	ABDUL MANIK BARBHUIYA @ MANIK UDDIN BARBHUIYA Versus NIZAM UDDIN AND 2 ORS. H	MR. J LASKAR	
8	I.A.(Civil)/3527/2023 in MFA/13327/2023	NATIONAL INSURANCE COMPANY LTD. Versus RUBUL KALITA AND ANR.	MRS. S ROY	
	WITH MFA/13327/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus RUBUL KALITA AND ANR. E	MRS. S ROY	
	WITH I.A.(Civil)/14391/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus RUBUL KALITA AND ANR. E	MRS. S ROY	
9	I.A.(Civil)/3689/2023 in MACApp./14928/2023	RUPALI CHUTIA PHUKAN AND 3 ORS. Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD AND 3 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	WITH MACApp./14928/2023 (Filing Number)	RUPALI CHUTIA PHUKAN AND 3 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD AND 3 ORS (E)	MR. A R AGARWALA	
10	I.A.(Civil)/3739/2023 in MACApp./10993/2023	NANI DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. P J BARMAN (R-1)
	WITH MACApp./10993/2023 (Filing Number)	NANI DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	

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